

Annexure-1

Name of the corporate debtor: Addinath Rubbers Pvt. Ltd.

Date of commencement of liquidation: 14-10-2021

List of stakeholders as on: 26-07-2022

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)								
1	Union bank of India (Esrtwhile Andhra Bank)	24-Nov-21	6,51,94,543	6,51,94,543	Secured	6,51,94,543	Yes	1. EMD of Industrial land and building admeasuring 13.72 kanal (0-52-69 Hectares) bearing Khewat No 428 , Khatoni No 521 ,Khasra No 54 situated at at Industrial Area, Tahliwala, Vill.Nangal Kalan, Tehsil Haroli, Distt. Una (HP). 2. Plant & Machinery: Mixing Mill, Rolls, Kneader, Conveyor, Moulding presses 1-2-3 and 4, TPR Machine, Hot & Cold Moulding Press, EVA Injection moulding machine, Trimming Machine, Buffing Machine, Transformer, DG Set,		42%	0				The Creditor has relinquished its security interest to the Liquidation Estate, by virtue of the provisions of Regulation 21A Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 as they have not intimated their decision to realise the security interest within 30 days of Liquidation Commencement Date.
Total			6,51,94,543	6,51,94,543		6,51,94,543				42%	-	-	-	-	